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# Declaration of Assets and Liabilities

Years 2022-2023

I, Sanjay Kumar Singh-II, son of Shri Basudev Singh  
aged 54 (Approx) years, belonging to Bihar Legislative Assembly Secretariat Service  
Assistant, Bihar Legislative Assembly give herein below the details of the  
assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\* :

## A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Sanjana Kumari	Bhanu Priya	Ritik Kumar	
(i)	Cash	Rs- 2,000/-	Rs- 2,000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	Rs- 45,223/- (approx) as on 07 February, 2023 S.B.I Bihar Vidhan Mandal & UCB Bank Sandkhar Bhagalpur	Rs- 10,000/- (approx) as on 07 February, 2023 UCB Bank Sandkhar Bhagalpur	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Premium Rs- 11,365/- for SBI Life from 2014 Premium Rs- 8458/- for LIC from 2008	Premium Rs- 7870 for LIC from 2009	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 40gm (approx) of Rs- 2,00,000/- (approx)	Gold 100gm (approx) of Rs- 500,000/- (approx) Silver 500gm (approx) of Rs- 30,000/- (approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/Interests	Nil	Nil	Nil	Nil	Nil

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(viii)	Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Sanjay Kumar	Bhanu Priya	Ritika Kumar	Nil
(ix)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Area-1200 Sqft Mahuli Pansit, Patna	Nil	Nil	Nil	Nil
(x)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(xi)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(xii)	Others (such as interest in property)	Share in Ancestral Property as per HUF (Jointly share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on 07.02.2023
(e)	(i) Loans from Banks	GBI Vidhan Mandal	Rs-1,25,000/- approx
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, If any	Nil	Nil
(f)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]	Assessment year-2022-23 PAN-DEFPS1996D	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

c. Personal Detail

GPF/CPP/TRAN No. :- PTS/BLA-1318

Gender :- M (M/F)

Date of Birth :- 11/08/1968 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat, Assistant

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Bhagalpur (Bihar)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Sanjay Kumar Singh

Name of Employee : Sanjay Kumar Singh-II

Place : PATNA

Designation : Assistant

Date : 07.02.2023

Department : Bihar Legislative Assembly, Patna

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.